

COMMITTEE ON  
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE  
HOUSE

(Seventh Lok Sabha)

—  
ELEVENTH REPORT

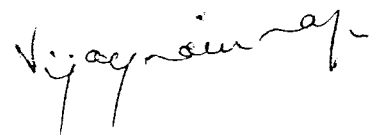
(Presented on 18.4.1983)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eleventh Report:

2. The Committee held a sitting on the 15th April, 1983.
3. The Committee considered applications for leave of absence from Five Members. The recommendations of the Committee with respect to the applications are given in the Appendix.

NEW DELHI;

April 15, 1983  
Chaitra 25, 1905(Saka)



( P. V. G. RAJU )

CHAIRMAN

COMMITTEE ON ABSENCE OF MEMBERS  
FROM THE SITTINGS OF THE HOUSE.

APPENDIX

(Vide para 3 of the Report)

Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence <del>may be</del> recommended by the Committee	Remarks
Mr. Xavier Arakal	18.9.82 to 19.10.82 =32 days	Sickness	4.10.82 to 19.10.82 =16 days	10th Session commenced from 4.10.82.
Mr. Balasaheb Khe Patil	18.2.83 to 18.3.83 =29 days	Study tour abroad	18.2.83 to 4.3.83 =15 days & 14.3.83 to 16.3.83 =3 days <u>=18 days</u>	House was recessed from 5.3.83 to 13.3.83. The Member signed the register on 17.3.83.
Mr. B. R. Bhagat	18.2.83 to 11.3.83 =22 days	Visit to abroad as leader of delegation.	18.2.83 to 4.3.83 =15 days	House was recessed from 5.3.83 to 13.3.83.
Mr. Jitendra Dasada	14.3.83 to 6.4.83 = 24 days	Sickness	14.3.83 to <u>6.4.83</u> =24 days	
Mr. Chandra Shekhar	23.10.82 to 5.11.82 =14 days & current session <u>= 73 days</u> =87 days	Touring India	23.10.82 to 5.11.82 (10th Session) =14 days & 18.2.83 to 4.3.83 =15 days 14.3.83 to 12.4.83 =30 days <u>=59 days*</u>	House was recessed from 5.3.83 to 13.3.83

the Committee do not recommend leave for more than 59 days at a time, or may be granted leave for 59 days in the first instance.